1. यदि उनकी वेतन-वृद्धि देय होने से पहले उनकी सेवा में कोई व्यवधान आ जाता है तो उन्हें वार्षिक वेतनवृद्धि अनुज्ञेय नहीं है।

2. ऐसे तदर्थ कर्मचारी जिन्होंने तीन वर्ष अथवा उससे अधिक की सेवा (बिना किसी व्यवधान के) पूरी कर ली है वे अपनी प्रारम्भिक नियुक्ति से अस्थायी सरकारी कर्मचारियों को यथा-अनुज्ञेय सभी प्रकार की छुटटी के हकदार होते हैं। अन्य कर्मचारी सेवा के प्रत्येक पूर्ण मास के लिए 2-1/2 दिन की दर पर अर्जित छुटटी प्राप्त करेंगे।

3. तदर्थ कर्मचारियों को केन्द्रीय सरकारी स्वास्थ्य योजना की सुविधाएं अनुज्ञेय होती हैं।

4. वे कर्मचारी, जिनमें तदर्थ कर्मचारी भी शामिल हैं, जो 31 मार्च को सेवा में थे तथा जिन्होंने वित्तीय वर्ष के दौरान कम से कम छह मास की नियमित (बिना व्यवधान के) सेवा पूरी कर ली हो, नियमों के अनुसार बोनस के भुगतान के हकदार होंगे।

5. छुटटी यात्रा रियायत एक वर्ष की नियमित सेवा के पूरा होने पर अनुज्ञेय होती है।

Installation of T.V- Transmitter

*454. SHRI BEKAL UTSAHI: Will the Minister of INFORMATION AND BROADCASTING be pleased state:

(a) whether Government propose to instai high power Television transmitter in Gonda, Basti or Balrampur in Uttar Pradesh;

(b) if so, the details thereof; and

(c) if not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF INFORMATION AND BROADCASTING (SHRI AJIT PAN-JA): (a) No, Sir.

(b) Does not arise.

(c) The whole of Basti district and parts of Gonda district of Uttar Pradesh are within the service range of the high power (10KW) TV transmitters at Gora-khpur and Lucknow. The service in Gonda district will improve with the commissioning of a 2x10 W TV transmitter at Mankkapur during 1987-88. Any further strengthening of TV service in these two districts would, however, depend upon the availability of resources for this purpose in future Plans of TV expansion.

Loans written off by banks

*455. SHRI PRAMOD MAHAIAN: Will the Minister of FINANCE be pleased to state:

(a) what was the total amount of loans written off by Nationalised Banks in the last three years, give the details year-wise and bank-wise;

(b) what are the names of the persons whose loans of more than Rs. 10 lacs were written off by the Nationalised Banks in the last three years, give the details year-wise and bank-wise;

(c) what are the main reasons for such decision; and

(d) whether Government approve of such decisions, if so, what are the rea sons thereof and if not, what action Government propose to take in this re gard?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JA-NARDHAN POOJARI): (a) to (d) The risk of certain debts going bad is inherent